

(b) No, Sir.

(c) Central Ministries administering Centrally Sponsored Schemes have either monitoring cells or other arrangements for reviewing/monitoring Centrally Sponsored Schemes. Planning Commission has a 20-Point Programme Cell which monitors on a monthly and quarterly basis all the schemes coming under the 20-Point Programme which includes some Centrally Sponsored Schemes also.

(d) Does not arise.

Reservation for SC/ST in ITDC

4148. SHRI LAL DUHOMA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the total number of posts reserved for Scheduled Castes and Scheduled Tribes and the Total number of such posts lying vacant in each scale of pay under Group 'A', 'B' and 'C' in ITDC;

(b) the minimum requirement prescribed for filling up such vacancies by promotion under Group 'A' and 'B';

(c) the length of service of three senior most officials belonging to SC and ST under various scales of pay in 'A' and 'B' Groups; and

(d) the efforts made to fill up the reserved posts now falling vacant ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) The required information is given at Statement I attached.

(b) As per ITDC Recruitment and Promotion Rules, the minimum period prescribed for eligibility for promotion from one grade to another is between 3 to 6 years.

(c) The required information is given at Statement II attached.

(d) Every effort is made by ITDC to fill up the reserved vacant posts. These include : (i) contacting employment exchange where suitable SC/ST candidates are not becoming available; (ii) notifying reserved posts to SC/ST associations and other such agencies; (iii) issuing advertisements in leading newspapers inviting applications from SC/ST candidates; (iv) relaxing prescribed criteria (qualifications, experience etc) for selection in favour of SC/ST candidates and (v) providing employment opportunities to SC/ST candidates through their induction as apprentices, Junior Executive Trainees, Hotel Operation Trainees etc in various hotel trades.

Statement I

Statement showing total number of posts reserved for SC and ST, number of employees belonging to SC/ST, taken against reserved posts and the vacant posts carried forward Groups 'A', 'B' and 'C' in ITDC during the year 1984 in reply to part (a) of Lok Sabha, Unstarred Question No. 4148 for 24-4-1985.

Part-I]

Posts Filled by Direct Recruitment

Sl. No.	Class of Post	Total No. of Posts					
		Reserved for		Taken		Carried Forward	
		SC	ST	SC	ST	SC	ST
1.	Group 'A'	24	8	16	2	8	6
2.	Group 'B'	—	—	—	—	—	—
3.	Group 'C'	24	8	19	1	5	7

Part-II
Posts Filled by Promotion

Sl. No.	Class of Post	Total No. of Posts Reserved for		Taken		Carried Forward	
		SC	ST	SC	ST	SC	ST
1.	Group 'A'	2	—	1	—	1	—
2.	Group 'B'	1	—	1	—	—	—
3.	Group 'C'	9	—	4	—	5	—

Statement II

Statement showing the length of service of three senior most officials in ITDC belonging to SC and ST under various scales of pay in Groups 'A' and 'B' in reply to Part (D) of Lok Sabha Unstarred Question No. 4148 for 24-4-1985.

Name of the post	Scale of Pay Rupees	Number of senior-most officials available in the grade		Length of service in years (approx.)
		SC	ST	
1	2	3	4	5
1. General Manager (Engg.)	1800-2250	1	—	3½
1. Offg. General Manager (MM and D)	1500-2000	1	—	1
2. Dy. General Manager (A/cs)	„	1	—	1
3. Dy. General Manager (E and M)	„	1	—	Less than one year
1. Sr. Manager (M and D)	1300-1700	1	—	3
2. Sr. Manager (C and C)	„	1	—	3
3. Sr. Manager (E and M Engg.)	„	1	—	2
4. Sr. Manager (Engg. Civil)	„	—	1	5½
1. Manager (C and C)	1100-1600	1	—	3½
2. Manager (Engg. Civil)	„	3	—	1 to 6½
3. Manager (Engg. E and M)	„	2	1	1 to 4½
4. Manager (MS)	„	1	—	4½
1. Asstt. Manager (P)	700-1300	—	1	4
2. Asstt. Manager (C and C)	„	1	—	5
3. Internal Audit Officer	„	1	—	5
4. Asstt. Manager (A/cs)	„	1	—	5
5. Asstt. Manager (Engg. Civil)	„	—	3	5½ to 9
6. Asstt. Manager (E and M)	„	2	1	5½ to 6½
7. Asstt. Pvt. Secretary	„	1	—	2

1	2	3	4	5
8. Manager (DFS)	„	1	—	1½
1. Senior P. A.	650-1040	—	1	2
1. P. A.	550-900	3	—	1½ to 3
2. Sr. Asstt.	„	2	—	2 to 4
3. Accountant	„	3	—	2 to 5
4. Sr. Receptionist	„	1	—	2

Note : In certain disciplines, 3 SC/ST Officers are not available. Therefore, in such disciplines, particulars, of less than 3 SC/ST Officers have been mentioned in the above statement.

Memorandum from All India Urdu Press Correspondents Association, Patna

4149. SHRI ABDUL HANNAN ANSARI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether President, All India Urdu Press Correspondents' Associations, Danapur Cantt., Patna, Bihar has submitted a memorandum on 8 March, 1985 to Prime Minister regarding problems of minority community and other matters;

(b) if so, the details thereof; and

(c) action taken by Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) to (c). Prime Minister's Office received a representation dated 7th March, 1985 from the President, All India Urdu Press Correspondents Association, Patna regarding allegations of corruption in Bihar Public Service Commission with reference to an individual case of a lady who had appeared at the 30th Combined Competitive Examination held by Bihar Public Service Commission in 1982 and was allegedly denied a post reserved for ladies. The representation was forwarded to Government of Bihar for inquiry and necessary action.

Performance of Institutions run by Minority Communities

4150. SHRI JAGANNATH PATTNAIK : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Articles 29 and 30 of the Constitution allows the Minority Communities to run and administer their educational institutions;

(b) if so, whether Government are satisfied with the performance of such institutions;

(c) if not, whether Government have noticed some cases of interference in the affairs of these institutions and propose to improve their condition by bringing forth suitable amendments in the Constitution; and

(d) the recommendations, if any, in the Minorities Commission Report in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) Yes, Sir.

(b) and (c). In addition to the constitutional safeguards to the minority educational institutions, the Organisation of the Commissioner for Linguistic Minorities in terms of Article 350-8 of the Constitution and the Minorities Commission are intrusted, *inter-alia* with safeguarding educational interests of the minorities and for preventing any undue interference in the functioning of these institutions. The existing provisions/arrangements are considered adequate for this purpose.

(d) The Minorities Commission have not made any specific recommendation regarding functioning of educational minority institutions in this context.